

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-107
IB-706/PB/2018
New IA-1878/2024

IN THE MATTER OF:

ICICI Bank Ltd.

.....Applicant

Vs.

Apex Buildsys Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Adv Abhishek Anand along with Adv Karan Kohli
and Ms. Palak Kalra Adv

ORDER

New IA-1878/2024:-

This is the 17th progress report filed by the Liquidator in terms of Regulation 15 & Regulation 5 of IBBI (LP) Regulations, 2016 for the quarter ended on 31.03.2024. Heard Ld. Counsel for the Liquidator. The 17th progress report for the quarter ended on 31.03.2024 is taken on record with just exceptions. With these observations, the present IA **is disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)